

**IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.301 of 1973**

CHAMPA DEVI and ORS

... .. Appellant/s

Versus

KISHUNBATI and ORS

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. A.N.Chatterjee, Advocate

For the Respondent/s : Mr .Kamla Pd.Roy, Advocate

**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND
MALVIYA**

ORAL ORDER

106 20-01-2026

Further three weeks' time is granted to learned
counsel for the respondent to file counter affidavit.

2. List this case on 10.02.2026.

(Ramesh Chand Malviya, J)

Harshita/-

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